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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.115/BB/ 2017	-	For hearing	Rule-4 of IB	Ritman Commodities Pvt. Ltd. Vs Bhoruka Power Corporation Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	ARJUNRAO. Adv 95 8050 8071	Petitioner	AJK
2)	Samaran S	Respondent	ASCL

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Both sides have filed joint memo reporting compromise and requested time for recording compromise. List it on 03.0.1.2018.


Member (T)


Member (J)